

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:2444  
ANSWERED ON:04.08.2015  
Penalty on City Hospital/Malls  
Reddy Shri Midhun

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether the National Green Tribunal has imposed fine on some city hospitals and malls in some States including Delhi as well as their officials for failing to install rainwater harvesting systems despite orders issued earlier by the green panel; and  
(b) if so, the details and the present status thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI PRAKASH JAVADEKAR)

(a) The National Green Tribunal (NGT) has imposed environmental compensation on some city hospitals and malls in some States including Delhi.

(b) NGT vide orders dated 16.02.2015, 11.5.2015, 18.05.2015, 25.05.2015 and 09.07.2015 in Original Application No. 94/2013, case titled Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd., has imposed environmental compensation and next date of hearing is 07.08.2015. The details of hospitals and malls are as under:-